

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) No, Sir

(b) does not arise

(c) The State Government have been addressed again on 5.3.90 to sent their views early, in consultation with the Karnataka High Court

[*Translation*]

Soviet Assistance to India

7483 SHRI HARISHANKAR MAHALE. Will the Minister of FINANCE be pleased to state

(a) the nature of economic and other assistance sought by Government from Union Soviet Socialist Republics for the year 1990

(b) the amount of assistance agreed upon by USSR in this regard.

(c) whether the said assistance is less or more than the assistance provided by USSR to Pakistan, Bangladesh and other developing countries of this sub-continent; and

(d) if so, the extent thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF THE FINANCE (SHRI ANIL SHASTRI): (a) and (b). Government do not seek assistance from the Government of USSR on a year to year basis. Programme of Indo-Soviet Cooperation will continue to be implemented in 1990 in accordance with the relevant inter-Governmental agreements between the two countries.

(c) and (d) Do not arise.

[*English*]

Satellite Based Regional TV Services

7484. SHRI K.S. RAO: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal to introduce full fledged satellite-based regional television services; and

(b) if so, the states where these are likely to be introduced and when?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). Whereas satellite-derived regional TV service has already been introduced in the States of Maharashtra, Andhra Pradesh and Tamil Nadu, it is envisaged, keeping in view the development of wide band microwave network in the country by the Department of Telecommunications, to provide similar service in number of other States in accordance with the availability of adequate facility in the space segment.

Request to Change Name of Madras High Court

7485. SHRI B. RAJARAVI VARMA: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government have received any request from the Government of Tamil Nadu to change the name of the Madras High Court as Tamil Nadu Court; and

(b) if so, the action taken by Government in this regard?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b). No such request has been received